

\222ITEM NO.38

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1332-1333/2015

STATE OF U.P

Appellant(s)

VERSUS

BANTI AND ORS.

Respondent(s)

Date : 05/07/2016 These appeals were called on for hearing today.

For Appellant(s) Mr.Ankit Yadav,Adv.

Mr. Abhish Kumar,Adv.

For Respondent(s) Mr.Nagendra Singh,Adv.

Mr. Vishwa Pal Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 07.04. 2016 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)

Registrar

SB